**NATIONAL COMPANY LAW TRIBUNAL**
**MUMBAI BENCH, COURT-II**

**51. C.A.(CAA)/236/MB/2022**

**CORAM:**
**SHRI SHYAM BABU GAUTAM** **JUSTICE P. N. DESHMUKH (Retd.)**
**HON'BLE MEMBER (T)** **HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2022**

**NAME OF THE PARTIES: SKM Enterprises Private Limited**

**APPEARANCE :**
**FOR THE APPLICANT** **:** Adv. Hemant Sethi

**Section: 230-232 u/s Sec 234 of Companies Act, 2013**

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**ORDER**

The Court is convened through Virtual Hearing (VC). At request of the Counsel appearing for the Applicant list this matter on **09.12.2022.**

**Sd/-**
**SHYAM BABU GAUTAM**
**Member (Technical)**

**Sd/-**
**JUSTICE P. N. DESHMUKH**
**Member (Judicial)**

01.12.2022
*ANKIT*